

Sr. No.	Name of the Financial Creditor	Amount Claimed (INR)	Amount Admitted (INR)	Amount Not Admitted (INR)	Amount Under Verification (INR)	Secured/ Unsecured	Note reference on security interest	Note Reference on claims	Vote Share%
Satra Properties (India) Ltd		List of Creditors in Class (As on 24.12.2020)							
Sr.No	Name of the Claimant	Amount Claimed	Amount Admitted	Amount not admitted	Amount under verification	Secured/ Unsecured	Note reference on security interest	Note Reference on claims	
1	Vistra ITCL (India) Ltd	1,31,02,82,634	79,87,08,505	51,15,74,129	-	Secured	3	11	49.11
2	Sudesh Bhatia & Sahil Bhatia	58,88,219	36,00,000.00	-	22,88,219	secured		12	0.22
3	Gammon Realty Ltd.	24,08,00,000		24,08,00,000		unsecured		13	0.00
4	Kasam Holding Pvt. Ltd.	4,00,00,000	-	4,00,00,000		unsecured		14	0.00
5	Gammon India Ltd.	3,00,00,000	-	3,00,00,000		unsecured		15	0.00
	Total (B)	1,62,69,70,853	80,23,08,505	82,23,74,129	22,88,219				49.33
	Grand Total (A+B)	6,20,86,83,510	1,62,63,62,081	4,54,64,22,250	3,58,99,179				100.00
Note on claims									
Sr. No.	Particulars								
1	The parties have upon execution of "Deed of Security" by consent agreed to modify and/or alter the obligations of SIPL under the Loan Agreement read with amendment agreement as well as the consent terms. Upon execution of the subsequent document "Deed of Security" dated 20th March 2020, SIPL is no longer liable and is discharged from its obligations under the Loan Agreement read with amendment agreement as well as the consent terms.								
2	The parties have upon execution of "Deed of Security" by consent agreed to modify and/or alter the obligations of SIPL under the Loan Agreement read with amendment agreement as well as the consent terms. Upon execution of the subsequent document "Deed of Security" dated 20th March 2020, SIPL is no longer liable and is discharged from its obligations under the Loan Agreement read with amendment agreement as well as the consent terms.								
3	NO interest is payable from after March 2013. account confirmation is not available. However, not barred by limitation due to the affidavit of CD submitted in NCLT dated 15/10/2019. Amount admitted as per the said affidavit and balance in the books								

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Sr. No.	Details of security interest								
1	Nine office units in admeasuring various areas in Satra Plaza Jodhpur as detailed in the mortgage deed with NOC from the debenture trustees								
2	2000 Equity Shares of C Bhansal Developers P Ltd. Three separate Allotment letters dated 11th July 2013 in respect of structures at Kalina Works Compound admeasuring carpet area of 5109.54 sq.ft.,5097.19Sq.ft. and 5005.15 sq.ft. Allotment letter dated 11.07.2013 in respect of project " Satra Galleria" on all Cinema plot of land at Jodhpur overbridge clock tower scheme, admeasuring 6069.01 sq.ft. area.								
3	Secured by the Debenture trust deed and Debenture Subscription Agreement and Escrow agreement. The Security is created over the project at Jodhpur in Rajasthan.								